

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

IA 479/2024 In C.P. (IB)/789(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: TATA CAPITAL FINANCIAL SERVICES
LIMITED V/s SANTOSHI BARRIER FILM
INDIA PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 479/2024 -

1. Mr. Kunal Kanungo, Advocate appeared for the Applicant.
2. Mr. Aniruth Purusothaman, Advocate appeared for the Respondent no. 1
& 2.
3. Adv. Kijal Kakkad, i/b Adv. Jayesh Vyas appeared for the respondent no.
3.
4. Learned Counsel for the Respondent no. 1 & 2 informs that he has been
recently engaged and shall place on record reply within two weeks. Two
weeks' time granted.
5. None present for Respondent no. 4.
6. Respondent no. 3 has filed their reply.

7. Last liberty to the Respondent no. 4 to file reply failing which matter will be proceeded on the basis of material available on record.
8. List this IA on **09.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna